

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF November– 2024

Form-1

List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-

Form -2

List of cases in which e-payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani	Nainital	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court, Dehradun	-	-	-	-	-	-
2	Commercial Court, Haldwani	Nainital	Commercial Suit(O.S.) No. 56/2024	State Bank of India Vs M/s Ravi Photo Studio	-	-	20-11-2024
3	Commercial Court, Haldwani	Nainital	Misc Case No. 96/2024	M/s AkZo Nobel India Ltd. Vs Precitech Enclosures System private Limited and others	-	-	27-11-2024
4	Commercial Court, Haldwani	Nainital	Misc Case No. 96/2024	M/s AkZo Nobel India Ltd. Vs Precitech Enclosures System private Limited and others	-	-	28-11-2024

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested / settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. No. 69 of 20233	State of Uttarakhand and others Vs. M/s B.M. Construction Company & another	C.S.C Vs. B.M. Pingal	22.02.2023	Yes	27.11.2024	640 days	Contested/ Dismissed as withdrawn	N/A	N/A	U/s 37 of Arb. & Conc. Act r/w Section 13 of Commercial Court's Act
		Dehradun	A.O. No. 443 of 2024	M/sNextgen Technologies Vs. IGE Medical Pvt. Ltd.	Siddhant Manral Vs.	04.11.2024	Yes	05.11.2024	01 day	Contested/ Dismissed as withdrawn	N/A	N/A	U/s 37 of Arb. & Conc. Act r/w Section 13 of Commercial Court's Act
		Dehradun	A.O. No. 454 of 2024	Kamaldeep Industries Micro Small and Medium Enterprises Vs. Dhanshree	Dharmendra Barthwal Vs. Sagar Kothari, Sunayna Kothari,	08.11.2024	Yes	19.11.2024	11 days	Contested/ dismissed	N/A	N/A	U/s 13 of Commercial Court's Act

				Agro Products Pvt. Ltd. & others	Vaibhav Jain, C.S.C								
2	Addl. District Judge, Commercial Court, Dehradun	1	Arbitration Execution 508/2019	PREM KUMAR ARORA Vs M/s GURUKUL KANGRI PHARMACY	V.K. Srivastava	14-08-2019	No	0	1910	Contested	-	-	Sec-36
		2	Arbitration 31/2020	COMMISSIONER JAIPUR NAGAR NIGAM Vs M/s SCHEMATICS MINING PVT LTD	Ashok Dimri	19-02-2020	No	06-11-2024	1722	Contested	8-11-2024	2	Sec-34
		3	Misc. Civil reg 70/27/2024	Bharat Heavy Electricals Ltd. Vs M/s Iron Store	Ravindra Singh	04-03-2024	No	08-11-2024	249	Contested	-	-	Sec-34(2)
		4	Arbitration 101/2023	M/s CSE ARKS JV Vs State of Uttarakhand	S.R.Naglia	13-12-2023	No	14-11-2024	337	Contested	-	-	Sec-29 A
		5	Arbitration 76/2023	Vishal Agarwal Vs Stockholding Services Ltd.	Anupama Gautam	10-10-2023	No	19-11-2024	406	Contested	21-11-2024	2	Sec-34

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	5	0	0	5	0
3	DLSA Bageshwar	1	0	0	0	1
4	DLSA, Dehradun	46	25	0	52	19
5	DLSA, Haridwar	7	40	0	5	42
6	DLSA,Nainital	5	12	0	11	6
7	DLSA, Pithoragarh	1	0	0	1	0
8	DLSA, Tehri Garhwal	3	0	0	0	3
9	DLSA, U.S. Nagar	43	28	0	30	41

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		129	2	3	128
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	991	34	52	973
3	Addl. District Judge, Commercial Court Haldwani	Nainital	462	29	16	475

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF NOVEMBER, 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational		2	-	1	1
No. of cases Instituted		63	-	0	
No. of appeals filed		-	-	-	2
No. of cases pending		1448	-	5	123
No. of cases disposed of		68	-	0	3